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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 158/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. Zenith Metaplast (P) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

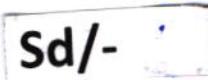
S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Harshavardhan</i>	<i>Advocate</i>	<i>Harshavardhan</i>

ORDER

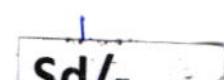
CSP No. 158/230-232/NCLT/MB/MAH/2017

CSP No. 159/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **27.09.2017**.

 **Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

 **Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)